

Monday, the 5th August, 2019
(From 11.00 A.M to 12.53 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	16	01	01	02	24

(b) Unstarred Questions: 18

2. Announcement by the Hon'ble Speaker

(i) Regarding Panel of Chairmen

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Pargat Singh Powar
2. Sardar Parminder Singh Pinki
3. Shri Aman Arora
4. Sardar Gurpartap Singh Wadala

3. Announcement by the Secretary:

The Secretary laid on the Table of the House a statement showing the details of the Bills passed by the 15th Vidhan Sabha during its seventh session, which have since been assented to by the Governor.

4. Calling Attention Notices

1. Sardar Kultar Singh Sandhwan, M.L.A., Sardar Kulwant Singh Pandori, M.L.A and Shri Aman Arora, M.L.A drew the attention of the Government towards under weight and substandard supply of wheat distributed under Atta-Dal Scheme.

(No. 5)

The Food and Civil Supplies Minister gave a reply.

2. Sardar Kultar Singh Sandhwan, M.L.A. and Shri Jai Krishan Singh, M.L.A. drew the attention of the Government towards incomplete work relating to sewerage laying, street lighting and disposal of sewerage water undertaken by Shapoorji Pallongji Company, Mohali in Kotkapura and Faridkot Cities.

(No. 6)

The Local Government Minister gave a reply.

3. Smt. Sarvjit Kaur Manuke, M.L.A and Shri Aman Arora, M.L.A. drew the attention of the Government towards creating a helpline in order to curb the menace of dogs..

(No. 11)

The Animal Husbandry, Dairy Development and Fisheries Minister gave a reply.

6/08/19
Superintendent
Punjab Vidhan Sabha
Chandigarh

-2-

5. **Walk Out**

The members of Shiromani Akali Dal and Bhartiya Janta Party present in the House staged a walkout from the House raising slogans in protest against disallowing of the adjournment motion.

6. **First Report of the Business Advisory Committee**

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 3rd August, 2019 to 6th August, 2019.

The following motion as moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

7. **Presentation of Reports**

1. The Member of Committee of Privileges (Sardar Pargat Singh Powar) presented the following second/third/fourth/fifth Interim Reports of the Committee of Privileges regarding privilege issues raised by:-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A (now Member of Parliament);
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurdwara Prabandhak Committee;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;
- iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;
- v) Sardar Kulbir Singh Zira, M.L.A, against Sardar Simarjeet Singh Bains, M.L.A;
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A; and
- vii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A. (now Member of Parliament).

8. **Papers to be re-laid/laid on the Table**

The Parliamentary Affairs Minister laid papers on the table of the House, as mentioned at serial No. 1 to 11 shown under item No.VI in today's list of Business.

9. **Legislative Business**

1. **The Punjab Excise (Amendment) Bill, 2019**

The Chief Minister introduced The Punjab Excise (Amendment) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 03 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Chief Minister The Punjab Excise (Amendment) Bill, 2019 be passed was put to the vote of the House and carried unanimously.

2. **The Maharaja Bhupinder Singh Punjab Sports University Bill, 2019**

The Sports and Youth Affairs Minister introduced The Maharaja Bhupinder Singh Punjab Sports University Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2 and 3) of clause 1, clauses 2 to 38 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Sports and Youth Affairs Minister The Maharaja Bhupinder Singh Punjab Sports University Bill, 2019 be passed was put to the vote of the House and carried.

10. **Walk Out**

All the members of Aam Aadmi Party present in the House while raising slogans staged a walkout from the House as a mark of protest against not being given proper time to speak on various issues of public interests and non acceptance of adjournment motion on enhanced electricity rates.

The House, then adjourned till 10.00 A.M on Tuesday, the 06th August, 2019.

CHANDIGARH:
THE 5th August, 2019

SHASHI LAKHANPAL MISHRA
SECRETARY

C. P. Singh 8/8/19
Superintendent
Punjab Vidhan Sabha
Chandigarh